

Declaration of Assets and Liabilities

Year: 2022-23

I, SANJAY THAKUR son/daughter/wife of SHUWNESHWAR THAKUR

aged 32 years, belonging to BIHAR VIDHAN SABHA, PATNA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	5000/-	KHUSHBU KUMARI 2000/-	SAKSHI NIL	SHARVACHARI NIL	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/C 30820520-693 R.S-1000/- SBI A/C 39640622-005 R.S-20000/-	NIL	SBI A/C 40031439578 SUKUNYU	NIL	NIL
(III)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC policy 522702724 1 year R.S-2780/- P.D.F. A/C-3963303906	LIC policy 82980157 1 year R.S-12000/-	NIL	NIL	NIL
(V)	Motor Vehicles (details of make, etc.)	TW WHEELER BROOK-2408		NIL	NIL	NIL
(VI)	Jewellery (give details of weight and value)	NIL	Gold 15 gram SILVER 100 gram.	NIL	NIL	NIL
(VII)	Other assets, such as values of claims / Interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	TWO CATTA 5400 A.C.F	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(I) Loans from Banks		
	(II) Loans from financial Institutions		
	(III) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Sanjay Kumar.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AULPT 4933E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110155365435

Gender :- M (M/F)

Date of Birth :- 27/03/1989 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MESSENGER
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SUPAUL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjay Thakur.

Name of Employee: SANTAY THAKUR

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 09/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjay Thakur.